Rajendra Kumari Bajpai committee on Educational programme

747. SHRI PUTTAPAGA RADHA-KRISHNA:

SHRI L. NARSINGH NAIK:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether the Rajendra Kumari Bajpai Committee, (CABE Committee), formed to review and advise on matters relating to educational programmes for SC and ST at the national level, has since submitted its report; and
- (b) if so, what are the details thereof regarding the existing arrangements, programmes, schemes, etc. meant for the educational development of the tribal people. particularly in Andhra Pradesh?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HU-MAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI): (a) and (b) No Sir. The question of submitting a report does not arise as it is one of the Seven Committees of the Central Advisory Board of Education (CABE) set up for guiding and monitoring on an on-going basis, the implementation of all educational grammes for Scheduled Castes/Scheduled Tribes and other educationally derrived groups, in all States including Andhra Pradesh, as envisaged in the National Policy on Education 1986.

Regular train from Bibinagar to Nadikudi

748. SHRI PUTTAPAGA RADHA-KRISHNA:

SHRI L. NARSINGH NAIK:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there is any proposal to run a regular train from Bibinagar to Nadikudi:
 - (b) if so, by when; and
 - (c) if not what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI

MAHABIR PRASAD): (a) Passenger trains on Bibinagar-Nalgonda section have been running since 1981 onwards. In November, 1988 Time Table, Nalgonda-Miryalguda section has been opened for passenger traffic.

- (b) Miryalguda-Nadikudi section is likely to be opened for passenger traffic sometime next year.
 - (c) Does not arise.

Construction of Pedapalli to Nizamahad Railway Line in Andhra Pradesh

75 ...=

749. SHRI PUTTAPAGA RADHA-KRISHNA;

SHRI L. NARSINGH NAIK:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether any fresh survey has been made on the suggestion of Andhra Pladesh Government to construct a broad gauge failway line from Pedapalli to Nizamabad, in view of the persistent demand of the people of these areas;
- (b) if so, what are the details of the survey;
- (c) by when Government propose to construct the said railway line; and
- (d) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): (a) No. Sir.

(b) to (d) Do not arise.

रेल त्रिभाग में चाय के लिए प्लास्टिक , गिलासों की सप्लाई

750 श्री सोहन लाल धूसिया: अो दुर्गा प्रसाद जामुदा:

क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) रेलवे स्टेशनों पर चाय के लिए मिट्टी के कुल्हड़ों के स्थान पर प्लास्टिक के गिलासों का प्रयोग होने से मिट्टी के बर्तन बनाने वाले कितने व्यक्ति प्रभावित हुए हैं ;

- (ख) क्या सरकार यह मुनिश्चित करने का विचार रखती है कि चाय पीने के लिए कारखानों में निर्मित प्लास्टिक गिलासों की जगह मिट्टी के कुल्हड़ों का प्रयोग किया जाये ताकि ग्रधिकाधिक ग्रामीण लोगों को रोजगार उपलब्ध कराया जा सके जैसाकि विगत में प्रथा थी;
- (ग) क्या यह सच है कि प्लास्टिक के गिलासों के प्रयोग के कारण रेलवे स्टेशनों पर चाय की दरें बढ़ा दी गई हैं, यदि हा तो इनमें कितने प्रतिशत वृद्धि की गई है;
- (घ) क्या ऐसी शिकायतें प्राप्त हुई हैं कि प्रयोग किये जा चुके गिलासों का धडल्ले से पुनः प्रयोग किया जा रहा है जो कि स्वास्थ्य की दृष्टि ने बहुत ग्रधिक खतरनाक; है ग्रौर
- (ङ) सरकार इस सम्बन्ध में क्या कार्यवाही करने का विचार रखती है ?

रेल मंत्रालय में उप-मंत्री (श्री महाबीर प्रसाद): (क) इस संबंध में रेलों के पास कोई सूचना नहीं है।

- (ख) यातियों को चाय/काफी देने के लिए निवृत्य गिलासों के प्रयोग से संबंधित निर्णय में परिवर्तन करने का कोई प्रस्ताव नहीं है।
- (ग) चाय की दर में संशोधन प्रमुखत: लागत में वृद्धि के कारण 4 वर्ष के पश्चात किया गया था । इस संशोधन का लाभ निवृत्य कपों का इस्तेमाल शुरू करने के लिए उठाया गया, जिनकी कीमत 26 पैसे हैं ।
- (घ) निवृत्य कर्षों के पुन: प्रयोग के संबंध में कुछ शिकायतें प्राप्त ृहुई: हैं।
- (ङ) क्षेत्रीय रेलों को निवृत्य कर्पों के पुन प्रयोग के लिए उत्तरदायी पाये

जाने वाले कर्म च.रियों, ठेवेदारं के विरूद्ध निवारक कारवाई करने और याद्यियों को गिलास का प्रयोग करने के बाद तोड़ देने के संबंध में मार्गदर्शन करने --के अनुदेश आरो कर दिये गये हैं।

Reservation slip for seats in Indian Airlines and Air India

- 751. DR. BAPU KALDATE: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:
- (a) whether it is a fact that the officesof Indian Airlines and Air India do not have any requisition slip for reservation of seats on Indian Airlines and Air India planes, as is done in the railway reservations:
- (b) whether there is any procedure to check the tickets while boarding the piane or inside the plane, as is done in trains;
- (c) whether it is a fact that several passengers were travelling on other persons' ticket in the planes which met with fatal accident at Ahmedabad on the 19th October. 1988; and
 - (d) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ PATIL):
(a) Yes, Sir.

- (b) When the passenger checks-in at the counter, he is given a boarding card after scrutiny of the tickets. This Boarding Card is checked at the boarding point, before the passenger boards the aircraft.
- (c) and (d) Some cases have been reported. Details are being obtained.

Letter from Kitin, the Commander of LTTE to the Prime Minister

- 752. SHRI T. R. BALU: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether the Prime Minister has received a letter dated the 3rd October. 1988 from Kittu, the former Jaffna Commander of the LTTE when he was under